

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 29th August, 2019.

No.F.3(43)-HC/2019/14248 Hon'ble the High Court has been pleased to nominate the following Officers of Tripura Judicial Service to attend the Regional Training Programme for sensitizing the Family Court Judges to be held at Ranchi on 21st - 22nd September, 2019:

(1) **Shri S.B.Dutta**, Judge, Family Court, Agartala, West Tripura Judicial District.

(2) **Shri Prakash Kumar**, Addl. Judge, Family Court, Agartala, West Tripura Judicial District.

Their attendance in the said Programme will be treated as official duty.

By order,

Sd/-

(S.G.Chattopadhyay)

Registrar General.

No.F.3(43)-HC/2019/14249-66

Dated, Agartala, the 29th August, 2019.

Copy to:

1. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship, Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala
3. The Secretary to His Lordship, Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The LR & Secretary, Law, Government of Tripura, Agartala.
5. The Registrar General, High Court of Jharkhand, Ranchi.(rgjhc-jhr@nic.in)
6. **The District & Sessions Judge**, West Tripura Judicial District, Agartala for information. During absence of Shri S.B.Dutta, Judge, Family Court, Agartala and Shri. P.Kumar, Addl. Judge, Family Court, Agartala, West Tripura Judicial District, the charge of the Office and Court of the Judge, Family Court and the Addl. Judge, Family Court, Agartala, West Tripura Judicial District shall remain with the District & Sessions Judge, West Tripura Judicial District, Agartala.
7. **Shri S.B.Dutta, Judge, Family Court**, Agartala, West Tripura Judicial District for attending the programme.
8. **Shri P.Kumar, Addl. Judge, Family Court**, Agartala, West Tripura Judicial District for attending the programme.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Director, Tripura Judicial Academy, High Court of Tripura.
12. The Member Secretary, Tripura State Legal Services Authority, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Registrar (Admn.), High Court of Tripura.
15. The Joint Registrar, High Court of Tripura, Agartala.
16. The System Analyst, High Court of Tripura for uploading the Notification in the official website.
17. The Superintendent, Estt. Section High Court of Tripura, Agartala.
18. No.F.14(5)-HC.


29.8.19
Registrar General.